

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/410/2019

Jabalpur, this Friday, the 02nd day of August, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Nagesh Singh Sinha S/o Shri B.P. Sinha
Age-58 years, Finance Section 506 Army Base Workshop
PIN 901124 C/o 56 APO, R/o916 Beohorjika Bada
Sathiya Kuwa, Hanumantal, Jabalpur 482001 MP
Mobile No.942539012

-Applicant

(By Advocate –**Shri P.Shankaran Nair**)

V e r s u s

1. The Union of India Through: the Secretary
Ministry of Defence, South Block New Delhi 110001
2. The Director General of EME Master General of Ord Branch
Integrated HQ of MoD (Army) New Delhi 110 105
3. The OIC Records EME Records
PIN 900453 C/o 56 APO
4. The Commandant 506 Army Base Workshop
PIN-901124 C/o 56 APO

- Respondents

(By Advocate –**Shri S.P.Singh**)

O R D E R (Oral)

By Navin Tandon, AM:-

The applicant has filed Misc. Application No. 200/945/2019
praying for withdrawal of this Original Application.

2. The respondents have no objection to the above prayer.

3. Accordingly, the Misc. Application No. 200/945/2019 is allowed and the applicant is permitted to withdraw this Original Application

4. The Original Application is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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